

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON  
07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : JUSTICE (RETD.) SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

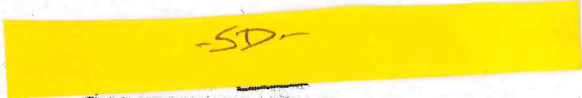
APPLICATION NUMBER : --  
PETITION NUMBER : CP(IB)/8(CHE)2021  
NAME OF THE PETITIONER : SM Milkose Ltd & Ors  
NAME OF THE RESPONDENT(S) : Orient Green Power Company  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. representing Counsel Ms.Pooja Singh appears on behalf of the Counsel on record Mr.Manish Kaushik for Applicant.. Ld. Counsel Mr.Vishnu Mohan appears on behalf of the Respondent.

Ld. representing Counsel states that the Counsel on record is not available today, seeks adjournment.

At the request of Ld. representing Counsel, list the matter on 30.03.2023 as a last chance.

  
SAMEER KAKAR  
MEMBER (TECHNICAL)

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Justice (Retd.) T.KRISHNA VALLI  
MEMBER (JUDICIAL)